to obtain a higher rate of production and eliminate the risk of their being diverted for melting purposes.

The Rescive Bank of India offices and agencies have been advised to meet the local demand for coins to the maximum extent. Coins are also rushed to centres where shortages are occasionally reported.

BAGGAGL OF LATE SHRI MOHAN KUMARA
MANGALAM FOUND MISSING

*55. SHRI N. K. KRISHNAN: SHRI BHUPESH GUPTA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether the baggage of late. Shir Mohan Kumaramangalam which was identified along with his body is now missing,
- (b) whether Government have made any investigation in the matter; and
 - (c) if so, the result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to (c) On the 1st June 1973, while identifying the bodies of the victums of the Boeing 737 accident, a burnt brief case was found in which there were some half burnt cyclostyled papers in the form of a book, on the cover page of which was the name of Shii Mohan Kumaramangalam in English. The personal staff of the late Minister put the brief case along with the half burnt papers in the coffin of the late Shii Kumaramangalam when this was sent to his residence. The papers were burnt along with the body at the time of the cremation.

None of the five pieces of registered baggage in the name of Shri Kumaramangalam and his private Secretary could be salvaged from the wreckage.

INCREASE IN THE BANK RATE BY R.B.I.

*56. SHRIMATI SAVITA BEHEN: SHRI K. L. N. PRASAD: SHRIMATI PRATIBHA SINGH:

SHRI SAWAISINGH SISODIA: SHRI SANDA NARAYANAPPA:

to Questions

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India has raised the Bank rate to 7 per cent; and
- (b) if so, since when; the reasons therefor, and what would be its impact on the economy of the country?

THE MINISTER OF FINANCE (SHRIY. B. CHAVAN): (a) Yes, Sit.

(b) The Bank rate which has been raised from 6 percent to 7 percent from 30th May, 1973, along with certain other supporting monetary measures, is intended to impart stricter financial discipline among the commercial banks as well as for borrowers in an effort to contain inflationary pressures in the economy.

The impact of these measures on the economy should be healthy inasmuch as the future flows of bank credit to unproductive sectors or tor undesirable purposes will be controlled and a better balance between the demand for and supply of bank credit will be established.

MONIY ADVANCID TO AMRITSAR SUGAR MILLS BY S.B.I., NEW DELHI

*57. SHRI D. P. SINGH:
SHRI N. K. KRISHNAN:
SHRI P. K. KUNJACHEN:
SHRI MAHAVIR TYAGI:
SHRI N. G. GORAY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to a news item published in the Times of India dated 24th May, 1973 under the heading "Yet another scandal tocks S.B.I.";
- (b) if so, whether Government have made any investigation about the alleged advance of about Rs. 90 lakhs by the New Delhi branch of the State Bank of India to Messrs. Amritsar Sugar Mills for its Vegetable Oil

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Unit without proper investigation of the company's assets which amounted to only Rubees 42 lakhs and

Written Answers

(c) if the reply to part (b) above be in the affirmative the findings thereof and the steps taken to punish the officials in vol ed in the deal?

THE MINISTER OF FINANCE (SHRI Y B CHAVAN) (1) Yes, Sir

(b) and (c) While Government have not made any investigation the State Bank of India has reported that it has already ini trated a number of steps to protect its interests However as the ınformatıon sought relates to the account of an individial constituent of the State Bank of India in accordance with the practices and usages customary among bankers and also in conformity with the provisions of the State Bank of India Act 1955 such infor mation is not to be divulged

ENQUIRY AGAINST RAJDHANI FILMS

*58 SHRI J S TILAK Will the Mi nister of FINANCE be pleased to state

- (a) whether enquiries regarding domestic and foreign black money manipulations by the Rajdhani Films whose piemises were raided sometime back have since been com
- (b) whether similar raids were made on building contractors in Bombay during the cur ent year, and
- (c) if so the names of such contractors and the amount of money and other assets unearthed?

THE MINISTER OF STATE IN THL MINISTRY OF FINANCE (SHRI K R GANESH) (a) The premises of M/s Raj dhanı Fılms (P) Ltd were raided on 14 12 1972 Investigations into all aspects of tax evasion by this company and con nected persons are still in progress

- (b) Yes Sir On 94 1973, the Intelli gence Wing, Bombay had organised raids on builders owners estate brokers and financiers connected with the construction of sky scrappers in Bombay
- (c) The names of the parties searched and the details of cash and jewellery seized are given in Statements 'I' and 'II'

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Shri PN T lwar

Mafatral P Manoj

Kalpa Taru Builders

STATEMENT I

	The Names of the parties searched by Intelligence Wing, Bomba;
Sr	No N me of the party
1	Shri Mofattaj P Munot
2	Shri Ram Dadlani
3 4	M/s Jaico Real Estate Service
5	People's Construction Co
6	M/s Nitco Limited. M/s Laxmi Construction.
7	Shri Shantilal Kapashi
8	M/s V Ashar & Co
9	M/s Jam & Co
10	M/s Empire Investment Corpn
11	M/s Anko Construction (P) Limited
12	M/s S F Engineer & Co.
13	M/s Mount Blane Hotel (P) Limited
14	M/s Satnam Builders (P) Limited
15	M/s Moonland Construction (P) Ltd
16	M/s T M Bhagwandas
17	M/s Laljı H Thakkar & Co.
18	M/s Mistry Parekh & Associates.
19	Shri Ishwari H. Bhatia
20	Shri Prakash I Bhatia
21	Ishwar H Bhatia
22	Ishwardas H. Bhatta
23	Shri Shantikumar Dharamsev
24	*
25	Shri S P Se h
26	II B Mistry
27	Shri S C Jain
2 8	Munot & Dık Co
29	J /
30	1
31	M/s Parag rem Builders Pvt Ltd
32	Kalpa Taru Agencies
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43	, 3
44	Ishwardas Bhatia